

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.458/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th November 2017, 10.30 A.M

Name of the Company	Kanishka Sethia. -Vs-Aspective Commodial Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Kanishka Sethia

[Signature] Advocate
09.11.17.

- (1) Mr. ABHRAJIT MITRA, Adv
- (2) Mr. JISHNU CHOWDHURY, Adv
- (3) Mr. SHAUNAK MITRA, Adv
- (4) Mr. B. Kumar, Adv
- (5) Ms. I. Hassa, Adv

For Respondents & Applicant
[Signature]
9/11/17

① Anvita Panya Moelick. Adv → For Resp. 3. *[Signature]*
9/11/17

- ① Rudhranar Bhattacharya, Adv
- ② Ganesh Manna, Adv

For Resp. no-1
9/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 5 are present.

Ld. Counsel for both the parties made a joint request that case may be adjourned as settlement process is going on.

List on 01/12/2017 for hearing.

Interim order passed earlier shall continue till next date of hearing.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)